

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal Nos. 44 & 60 of 2015

Appeal Nos. 299 & 300 of 2014

Appeal Nos. 248 of 2015

Appeal No. 249 of 2016 &

Appeal No. 93 of 2015 & I.A. No. 141 of 2015

Dated: 3rd August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

Appeal Nos. 44 & 60 of 2015

In the matter of:

M/s API Ispat & Powertech (P) Ltd.

.... Appellant(s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

**Counsel for the Respondent(s) : Mr. K. Gopal Choudhary
Mr. Arvind Banerjee (Rep.) for R-1**

**Ms. Swapna Seshadri
Ms. Neha Garg for R-2**

Appeal Nos. 299 & 300 of 2014

In the matter of:

Salasar Steel and Power Ltd.

.... Appellant(s)

Vs.

Chhattisgarh State Power Distribution Co. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary
Mr. Arvind Banerjee (Rep.) for R-1
Ms. Swapna Seshadri
Ms. Neha Garg for R-2

Appeal No. 248 of 2015

In the matter of:

SKS Ispat & Power Ltd. **Appellant(s)**
Vs.
Chhattisgarh State Power Distribution Co. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Paramhans for
Mr. Ashish Anand Bernard

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary
Mr. Arvind Banerjee (Rep.) for R-1
Ms. Swapna Seshadri
Ms. Neha Garg for R-2

Appeal No. 249 of 2016

In the matter of:

Godawari Power & Ispat Ltd. **Appellant(s)**
Vs.
Chhattisgarh State Power Distribution Co. Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary
Mr. Arvind Banerjee (Rep.) for R-1
Ms. Swapna Seshadri
Ms. Neha Garg for R-2

Appeal No. 93 of 2015 &
IA No. 141 of 2015

In the matter of:

M/s G.R. Sponge and Power Ltd. & Anr.

.... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Paramhans for
Mr. Ashish Anand Bernard

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Neha Garg for R-1

Mr. K. Gopal Choudhary
Mr. Arvind Banerjee (Rep.) for R-2

ORDER

Learned counsel for the respondents in all these appeals may file written submissions on or before 24.08.2017 after serving copy on the other side. Thereafter, learned counsel for the appellants in all these appeals may file written submissions on or before 01.09.2017 after serving copy on the other side.

List all these appeals for further hearing on **11.09.2017**.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/tpd